

(3) (i) A copy of the Annual Report (Hindi and English Versions) of the Marine Products Exports Development Authority, Kochi, for the years 1991-92 under subsection (3) of section 22 of the Marine Products Export Development Authority Act, 1972

Performance Budget for the year 1993-94 (Hindi and English versions) of the Employees' State Insurance Corporation under section 36 of the Employees' State Insurance Act 1948 [Place in library See No LT-38]

**Demands for Grants of the Ministry of surface Transport for 1993-94 and Notification under Major Port Trust Act, 1963**

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Marine Products Export Development Authority, Kochi for the year 1991-92, together with Audit Report thereon

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER)

I beg to lay on the Table-

(iii) a copy of the Review (Hindi and English versions) by the government on the working of the Marine products Export Development Authority, Kochi, for the year 1991-92

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Surface Transport for the year 1993-94 [Place in library See No LT-3870/93]

(4) A Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above [Place in library See No LT-3867/93]

(2) A copy of each of the following Notifications (Hindi and English versions) under subsection (4) of section 124 of the Major Port Trust Act, 1963 -

**Demands for Grants of the Ministry of Labour for 93-94 and Financial Estimates and performance Budget of the Employees State Insurance Corporation for 1993-94**

(i) G S R 821 (E) published in Gazette of India dated the 21st October, 1992 approving the New Mangalore Port Employees (Temporary Service) Second Amendment Regulations, 1992

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) On behalf of Shri P.A Sangma  
I beg to lay on the Table

(ii) G S R 849 (E) Published in Gazette of India dated the 4th November, 1992 approving the Paradip Port Employees (Recruitment, Seniority and Promotion) Third amendment Regulations, 1992

(1) A copy of the Detailed Demand for Grants (Hindi and English versions) of the Ministry of Labour for the year 1993-94 [Place in library See No LT-3868/93]

(iii) G S R 872 (E) published in Gazette of India dated the 16th November, 1992 approving the Mormugao Port Employee

(2) A copy of the Financial Estimates and

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(Children's Education Allowance) third amendment Relations, 1992.

(iv) G.S.R. 889 (E) published in Gazette of India dated the 23rd November, 1992 approving the New Mangalore Port Trust Employees (welfare Fund) Second Amendment Regulations, 1992.

(v) G.S.R. 899 (E) published in Gazette of India dated the 27th November, 1992 approving the Mormugao Port Employees' (Acceptance of Employment After Retirement) (First Amendment) Regulations, 1992.

(vi) G.S.R. 940 (E) published in Gazette of India dated the 22nd December, 1992 approving the Cochin Port Trust Employees' (Contributory Outdoor and Indoor Medical Benefits after Retirement) Amendment Regulations, 1992.

[Placed in Library, See No. LT-3871/93]

(3) A copy of the Ministry of Surface Transport (Transport Wing) Senior Analyst (Work Study) Recruitment (Amendment) Rules, 1993 (Hindi and English versions) published in Notification No. G.S.R. 337 (E) in Gazette of India dated the 26th March, 1993, issued under proviso to article 309 of the Constitution [Placed in Library, See No. LT-3872/93]

(4) A copy of the Central Motor Vehicles (Amendment) Rules, 1993 (Hindi and English versions) published in Notification No. G.S.R. 338 (E) in Gazette of India dated the 26th

March, 1993 under sub-section (4) of section 212 of the Motor Vehicles Act, 1988. [Placed in Library See No. LT-3873/93]

**Annual Report and Review on the working of the Export Promotion Council for Handicrafts, New Delhi for 1991-92 etc.**

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): On behalf of Shri G. VENKAT Swami

I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Export Promotion Council for Handicrafts, New Delhi, for the year 1991-92, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Export Promotion Council for Handicrafts, New Delhi, for the years 1991-92.

[Placed in Library. See No. LT-3874/93]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Silk Board, Bangalore, for the year 1991-1992

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Silk Board, Bangalore, for the year 1991-92, together with Audit Report thereon under sub-section (4) of section 12 of the Central Silk Board Act, 1948

(iii) A copy of the Review (Hindi and English versions) by the Gov-